NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 79/2017 with C.P. No. 53/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Bindeshkumar Balvantbhai Thakkar

V/s.

The Registrar of Companies & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

90

1 BITARA RAO

Athorde - Republich N. 2105

Tro Respondents X recin 0x0.2705 Bhow

3 Pathile MAching Adverte Petitioner Stal

Learned Advocate Mr. Pathik Acharya present for Petitioner. Learned Advocate Mr. Bharat Rao with Learned FCA Mr. Kiran Shah present for Respondent no. 2 to 5.

Petitioner filed rejoinder.

Respondents filed sur-rejoinder.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents no. 2 to 5.

Orders reserved.

KKI RAVEENDRA BABU MEMBER JUDICIAL

•

Dated this the 30th day of May, 2017.